

Increased allocation of Public Distribution System commodities, market intervention operations and imports of essential commodities such as edible oil are resorted to, as measures to combat rise in prices, subject to a number of factors such as availability of stock in the Central Pool, foreign-exchange position and international prices of these commodities.

[English]

Housing Scarcity in Vijayawada

6596. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is acute scarcity of housing units in Vijayawada City;

(b) whether HUDCO has any plan for construction of LIG, MIG and HIG dwelling units there in the near future; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Housing is a State subject and State and Union Territory Governments are free to formulate housing schemes in urban areas for various target groups in accordance with the need, their priority and financial resources and through State Plan provisions. Union Government is not aware of reports of acute scarcity of housing units in Vijayawada City.

(b) and (c). HUDCO is not constituted to construct houses, but provides financial assistance to various Housing Board/Local Bodies etc. for the construction of houses as per HUDCO guidelines HUDCO since inception and as on 31.1.92 has sanctioned 15 projects in Vijayawada City in the State of Andhra Pradesh for different schemes. The project cost of these schemes is Rs. 19.30

crores, Out of which HUDCO loan component is Rs. 12.37 crores. These project envisage construction of 10922 residential units and 19643 basic sanitation units.

[Translation]

Dealership of Maruti Cars

6597. SHRI RAM NIHORE RAI: Will the PRIME MINISTER be pleased to state:

(a) the number of persons allotted sale dealership and service centres of Maruti Cars by the Maruti Udyog Limited upto December, 1991;

(b) whether persons of the same family have been allotted more than one agency/ dealership in different names;

(c) if so, the details and the reasons therefor and

(d) the number of persons belonging to Scheduled Castes and Scheduled Tribes to whom dealership and service centres have been allotted out of the total allotment made so far?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNBON): (a) Maruti Udyog Ltd. had 56 dealer companies and 1359 Maruti Authorised Service Stations (MASSs) as on 31.12.1991. Out of these 1359 MASSs, 636 are in operation.

(b) and (c): Assuming that 'family' means immediate family i.e. father, mother, sons and daughters, no two persons of the same family had been allocated more than one dealership in different names, as reported by the Company.

(d) The proprietor of one dealership Company belongs to Scheduled Tribe. This information regarding MASSs is not maintained by the Company.